

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

MA 404 of 98
Nb. (OA 105 of 96)

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman

VIJAY SINGH & ANR.

VS

UNION OF INDIA & ORS.

For the applicants : Dr. R. G. Ram, counsel

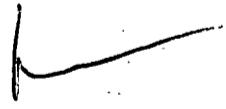
For the respondents : Ms. K. Banerjee, counsel

Heard on : 22.9.98

Order on : 22.9.98

O R D E R

In this Miscellaneous Application the petitioner has prayed for amendment of the prayer portion of the OA. After hearing the 1d. counsel for both the parties the application for amendment is allowed. The OA be amended accordingly be making it a part of the OA. The 1d. counsel for the petitioner is directed to file a comprehensive copy of the application within 2 weeks after the reopening of the Tribunal on the expiry of the Autumn Vacation. The MA thus stands disposed of. OA be listed for admission hearing on 30.11.98.


(S.N. MALLICK)
VICE-CHAIRMAN

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